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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

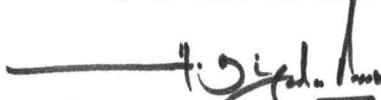
ORIGINAL APPLICATION NO: 436 OF 1992

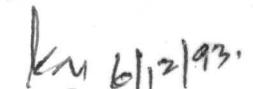
Date of decision: December 6, 1993

Pradeep Kumar Nayak ... Applicant
Versus
Union of India & Others ... Respondents

(FOR INSTRUCTIONS)

1. Whether it be referred to the reporters or not? *NO*
2. Whether it be circulated to all the Benches of the *ND* Central Administrative Tribunals or not?


(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)
06 DEC 93


(K. P. ACHARYA)
VICE CHAIRMAN

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

ORIGINAL APPLICATION NO:436 of 1992

Date of decision: December 6, 1993

Pradeep Kumar Nayak ... Applicant
Versus
Union of India & Others ... Respondents

For the Applicant ... M/s Devanand Misra,
Deepak Misra,
R.N.Naik, A.Deo,
B.S.Tripathy,
P.Panda, D.K.Sahu,
Advocates

For the Respondents ... Mr. Ashok Misra, Senior Standing
Counsel (Central)

CORAM:

THE HONOURABLE MR. K. P. ACHARYA, VICE CHAIRMAN
&
THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADM.)

— 10 —

JUDGMENT

K. P. ACHARYA, V. C.

Admittedly, the petitioner had worked in the Postal Department in different capacities from 1.3.1989 to 31.12.1991. He is no longer in the Service. Petitioner prays for regularisation of his services which cannot be allowed. That part of the prayer of the petitioner stands dismissed. The case of the petitioner be considered for appointment in any other post in the office if possible, and if there is any casual work,

the same may be made available to him. Mr. Tripathy learned counsel appearing for the petitioner submits that there is a vacancy in Barbati Post Office. This was denied by the competent authority. Petitioner may file an application, to this effect, before the competent authority who would consider the case of the petitioner for engagement.

2. Thus, the application is accordingly disposed of leaving the parties to bear their own costs.

1.54 L
Member (Administrative)

06 Dec 93

K. Mohanty
6.12.93
Vice-Chairman

Central Administrative Tribunal,
Cuttack Bench, Cuttack. K. Mohanty,
6th December, 1993.